

Notes of the Registry

Orders of the Tribunal

For Admission.
Copy served.

10.8.06 Bench.

Notice ~~order~~ # 8.2
issued to all Resp. by
Regd Post NIK A.D.

18.08

9.9.06.

h

11/9/06

sq.

Mr. R. C. Suran, Lt.
A.S.C appears for
R-1 to 4 - counter
not filed.

DS
9.12.06 Regd.

Order dt. 05/12/06

Ld. Counsels
for both the sides
are absent. Add.
to 29/01/07 for
Counter.

h

05.12.06

Dy. Registrar

1. Counter not filed.
For order.

B

25.1.07 Regd.

Order dt 29/01/07

Applicant is
absent on Call. Ld.
ASC undertakes to file
Counter on course of the
day after serving copy
on the other side. Add.
to 05/02/07.

h

29.01.07

Dy. Registrar

ORDER DATED: 30/6/2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

✓ Hear. Orders reserved.

h
Member(J)

h
Member(A)

ORDER DATED: 14-07-2008

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Order pronounced in
open court. This O.A is disposed
of with observation and direction
along with OA 574/2008 vide ^{common} order
in separate sheets attached to this
record. No cost.

h
Member(A)

h
Member(J)